

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No.103/TT/2012

Date: 13.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for 400 kV D/C (QUAD)
Mauda-Wardha TL with associated bays at Wardha S/S under Mauda TS in
Western Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 30.4.2012:

- (a) Revised investment approval detailing the scope, cost and time schedule for admissibility of additional RoE of 0.5% (as the scheme got reduced);
- (b) Actual date of commercial operation of the assets;
- (c) The break-up along with documentary evidence for expenditure of ₹881.5 lakh under the head "Preliminary investigation, right of way, forest clearance, PTCC, general civil works, compensation etc.";
- (d) The details of re-orientation of the lines clearly explaining the increase in cost corresponding to the change in the scope of work under the head 'foundation for structures', and also information as to whether this change happened before award of the contract;
- (e) The details of the foundation for Double Decker Gantry, clearly explaining the item-wise cost increase corresponding to the change in the scope of work under the head "Structure for switchyard", and also information as to whether this change happened before award of the contract;
- (f) The documentary evidence for the increase in cost of "Insulators", "conductor", "earth wire" and "accessories" ,resulting in increased cost in the tendering process;
- (g) Reasons for constructing two additional bays for future.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)